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SLP(C)... 4977 OF 2005  
ITEM No.17

Court No. 5

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CC 4977

Petition(s) for Special Leave to Appeal(Civil)...../2005

(From the judgement and order dated 04/08/2004 in GA 115/04 in APOT 05/2004 in WP No.587 of 2003 of The HIGH COURT OF CALCUTTA)

UNION OF INDIA & ORS.

Petitioner (s)

VERSUS

UNMESH PROPERTIES PVT. LTD. & ORS.

Respondent (s)

With I.A. 1 (C/delay in filing SLP)

Date : 29/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)Mr. Amrendra Sharan, ASG  
Mr. Anuvrat Sharma, Adv.  
Ms. Sushma Suri,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.  
Issue notice.  
Stay, in the meantime.

(K.K. Chawla  
Court Master

(Jasbir Singh)  
Court Master